

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1490

ANSWERED ON:06.03.2013

JNNURM PROJECTS NO

Azad Shri Kirti (Jha);Kumar Shri P.;Majhi Shri Pradeep Kumar;Nirupam Shri Sanjay Brijkishorilal ;Patel Shri Kishanbhai Vestabhai;Sivasami Shri C.;Thamaraiselvan Shri R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of funds incurred under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) so far, State-wise;
- (b) whether some of the projects taken up under the JNNURM are still pending and if so, the details thereof, State-wise and the reasons therefor;
- (c) whether the Government has extended the time period for these pending projects and if so, the details thereof along with the steps being taken by the Government to complete these projects in the extended period;
- (d) whether the Government has also directed the States to fast track completion of these pending projects and if so, the details thereof;
- (e) the details of funds likely to be provided under JNNURM till 2014 State-wise; and
- (f) whether the Government involves public representatives like Members of Parliament, Members of Legislative Assembly, etc., to hold review meetings to oversee the progress of implementation of various JNNURM schemes and if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) & (b): Details of Additional Central Assistance (ACA) committed and released for utilization, State-wise is at annexure-I. 184 projects out of 551 total approved projects under Urban Infrastructure and Governance (UIG) Sub Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) have been completed and remaining projects are at various stages of implementation.
- (c) & (d): The Government has extended the period for 2 years beyond 31.03.2012 i.e. upto 31.03.2014 for completion of ongoing projects and reforms under JnNURM. The States have been directed to expedite implementation and completion of projects within the extended period of JnNURM.
- (e): Details of ACA committed, ACA released and balance of ACA available to the States is at annexure-II.
- (f): Yes, Madam. The Government has asked the States to issue Notification for constitution of District Level Review and Monitoring Committee (DLRMC) to be headed by the Member of Parliament to review and monitor implementation of projects and reforms under Jawaharlal Nehru National Urban Renewal Mission (JnNURM). So far 20 States have constituted the Committee and issued Notifications in this regard.